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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No 1(RE-2008) /2004-09
NEW DELHI, DATED THE 11th April, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby notifies Handbook of Procedures (Volume I) incorporating Annual Supplement as updated on 11th April 2008 as contained in annexure to this Public Notice and the Appendices to the Handbook of Procedures (Vol.I). This shall come into force from 1st April, 2008.

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex Officio Additional Secretary to the Government of India

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